

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins.) No. 202 of 2020

IN THE MATTER OF:

Kridhan Infrastructure Pvt. Ltd. & Anr.

....Appellants

Vs.

Venkatesan Sankaranarayan & Anr.

....Respondents

Present:

For Appellants: Mr. H.L Tiku, Sr. Advocate with Mr. Udit Chauhan, Advocate

For Respondents: Mr. Prashanto Chandra Sen, Sr. Advocate with Mr. Ashwini Kumar Singh, Advocate for R-1.

ORDER

12.03.2020: At request of both sides the matter is adjourned to **30th**

March, 2020 under the caption 'For Hearing'.

[Justice Venugopal M.]
Member (Judicial)

[V. P. Singh]
Member (Technical)

[Alok Srivastava]
Member (Technical)

sa/nn